

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl) No(s).5 2 5 5 / 2 0 0 7

(From the judgement and order dated 14 / 0 3 / 2 0 0 7 in CR LA No. 9 0 / 2 0 0 4 of The HIGH COUR T OF PA T N A)

BHUVAN ESHWAR YADAV

Petitioner(s)

VER SUS

STATE OF BIHAR & ORS.

Respondent(s)

(With appln(s) for cancellation of bail)

Date: 10 / 1 1 / 2 0 0 8 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT
HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA

For Petitioner(s) Mr. Akhilesh Kumar Pandey, Adv.

For Respondent(s) Mr. Manish Kumar, Adv. for
Mr. Gopal Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

Arguments heard.

Judgment reserved.

(Parveen Kr. Chawla)
Court Master

(Shashi Bala Vij)
Court Master